

Rs. 11,000 crores of working capital into long-term loans, Issue Non-Convertible Debentures, guaranteed by Government, of Rs. 7400 crores. The balance of the working capital would be in the form of a Cash Credit Arrangement with the Banks. The FRP also includes an infusion of Rs. 30231 crores over a period of ten years from financial year 2012-13 upto financial year 2020-2021. The implementation of FRP/TAP would result in the Company turning EBIDTA (Earnings Before Interest Depreciation Tax Amortisation) positive by 2012-13, Cash Positive by 2017-18 and PAT (Profit After Tax) positive by 2020-21.

Landing by trainee Pilots

342. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Directorate General of Civil Aviation (DGCA) have received complaints regarding some private airlines allowing trainee pilots to land in Delhi and Mumbai airports thus violating safety norms;

(b) if so, the details of such violations; and

(c) what action DGCA have taken against private airlines for serious violations?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Yes, Sir.

(B) The Directorate General of Civil Aviation (DGCA) has received one complaint of M/s Jet Airways Ltd. where Pilot-in Command allowed the trainee pilot to occupy the right seat till touchdown landing at Chennai Airport.

(c) DGCA has suspended license of Pilot-in-Command and Trainee Pilot for the period of three months and appointed Inquiry Officer under Rule 77C of Indian Aircraft Rules 1937 to Investigate the matter.

Scrapping of CPFRBS

343. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that a tender floated by Air India for Computerized Passengers Face Recognition Biometrics System (CPFRBS) was scrapped due to allegation of bribe and corruption;

(b) if so, the details in this regard;

(c) whether Royal Canadian Mounted Police (RCMP) have written to Government for detailed enquiry; and

(d) if so, the details in this regard?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) No, Sir.

(b) Air India had issued a tender for Computerized Passengers Face

Recognition Biometrics system in February, 2006. Because of its expenditure not bearing sufficient value to passengers, the tender was not pursued. There was neither any allegation of bribes or corruption nor was there any complaint from any source. The tender was scraped in 2009 and the EMD submitted by various parties was returned to them.

(c) No, Sir.

(d) Does not arise.

Operation of scheduled and non-scheduled airlines

344. SHRI HUSAIN DALWAI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of scheduled airlines that are operational at present;

(b) whether there are non-scheduled operators also;

(c) if so, the details of operation of both scheduled and non-scheduled operators;

(d) whether most of the domestic operators are facing financial crunch;

(e) if so, the reasons therefor; and

(f) the steps taken to tone up their financial health?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) to (c) At present, following schedule airlines are operational: Air India, Air India Express, Alliance Air, Jet Airways, JetLite, Kingfisher Airlines, Spicejet, Go Air, Indigo and Blue Dart (Cargo).

Scheduled airlines are operating air services in accordance with route dispersal guidelines laid down by the Government taking into account the need for air transport services of different regions of the country.

At present, there are 136 non-scheduled operators who have valid operating permit. They operate air services based on the demand.

(d) and (e) Yes, Sir. Based on returns filed by airlines with Directorate General of Civil Aviation, all scheduled airlines except IndiGo operating in the country are incurring losses. The spiraling cost of Aviation Turbine Fuel (ATF), global economic slow down and low yield due to intense competition and consequent widening gap between revenue and expenses have contributed greatly to losses.

(f) Government has recently taken several sector wide measures to resolve short term as well as long term issues to improve its sustainability and viability. These are:

- (i) An inter-ministerial Working Group constituted under the Chairmanship of Secretary, Civil Aviation analyzed various factors causing stress in civil aviation.
- (ii) The issue of rationalization of VAT on ATF, has been taken up with the State Government.